



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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August 4, 2010

### Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. Sahil Securities Limited	M-25, 1 <sup>st</sup> Floor, Greater Kailash, Part-1 (Market) New Delhi-110048	14.01058 dated August 21, 1998	July 2, 2010
2.	M/s Jai Mata Pipes Private Limited	107, First Floor, B-110, South Ganesh Nagar, Delhi-110092	B-14.02712 dated September 27, 2002	July 6, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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